


IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI OM PRAKASH KANT, A.M. & SHRI SANDEEP SINGH KARHAIL, JM)

(Orders pronounced on 12.03.2026)

Sl.No.	ITA No.	Assessee	Date of hearing	Author	Bench
1.	6931/MUM/2025	St. Thomas High School	04/03/2026	JM	E
2.	4902/Mum/2025	Ekataa Commercial Centre Private Limited	04/03/2026	JM	E


(Prabhat Kumar Kesarwani)
Sr.PS

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashtra Karve Marge, Pratishtha Bhavan,
New Marine Lines, Mumbai - 400 020

ORDERS READY FOR PRONOUNCEMENT ON 12/03/2026
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Vikram Singh Yadav (Accountant Member) and
Shri Rahul Chaudhary (Judicial Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1	ITA No.549/Mum/2026	Tehmina K. Katrak Charitable Trust	09/03/2026	H(SMC)	JM
2	ITA No.554/Mum/2026	Yogesh Santosh Gulvi	09/03/2026	H(SMC)	JM

Mohi
Mrs. Milan R. Patil
LDC

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-G & 'H'(SMC), MUMBAI**

**BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI JAGADISH, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 13th March, 2026 (Friday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	429/M/26	Girish Bhalchandra Sathe	10/03/26	H(SMC)	JM
2	6283/M/25	Satyam Realtors P. Ltd.	09/03/26	G	JM
3	8391/M/25	Shridhar Gangaram Anumandala	10/03/26	G	JM


**Saumya
Sr. PS**

Mumbai, Dt : 12/03/2026